

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Arbitration Case (Civil) No(s). 53/2016

IBI CONSULTANCY INDIA

Petitioner(s)

VERSUS

DSC LTD

Respondent(s)

(FOR ON IA 1/2016)

WITH

ARBIT.CASE(C) Nos. 63/2016 (FOR ON IA 3/2016), 54/2016 and 57/2016
(FOR ON IA 1/2016)

Date : 06-09-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Rakesh Kumar, Adv.
Ms. Preeti Kashyap, Adv.
Mr. P.K.Sachdeva, Adv.
For Mr. Shibashish Misra, AOR

Mr. Merusagar Samantaray, AOR

For Respondent(s) Ms. Manali Singhal, Adv.
Ms. Vinita Sashidharan, Adv.
Mr. Santosh Sachin, Adv.
Mr. Jatin Mongia, Adv.
Mr. Deepak Singh Rawat, Adv.
Mr. Abhijat P. Medh, AOR

UPON hearing the counsel the Court made the following
O R D E RList these matters on 19th September, 2017, as the
first case.(ANITA MALHOTRA)
COURT MASTER(CHANDER BALA)
COURT MASTER